

Kankinarrah Railway station near Calcutta on 8th September and robbed the Station Master of cash and other things;

(b) what is the total loss of railway property;

(c) whether the culprits have been traced; and

(d) what steps have been taken to stop recurrence of such incidents?

The Deputy Minister for Railways (Shri Shahnawaz Khan): (a) and (b). By exploding a cracker in the Kankinarrah Railway station yard on 8-9-62, some miscreants managed to divert the attention of the Assistant Station Master on duty and snatched away from him two sealed cash bags containing Rs. 4,900.12 nP in cash, credit Notes valuing at Rs. 19,669 and Pay Orders for Rs. 311.66 nP.

(c) Two persons have so far been arrested and the matter is still under Police investigation.

(d) Notwithstanding the fact that the maintenance of law and order is the responsibility of the State Government concerned, the following preventive measures have been adopted by the Railway Administration:—

- (i) Patrolling and secret watch has been intensified;
- (ii) Special attention is being paid to stations situated in criminal areas;
- (iii) Government of West Bengal have been approached for rounding up the desperate criminals operating in certain areas;
- (iv) R.P.F. staff is being provided both for escorting cash and for guarding of stations which lie in criminal areas.

Cold Storage Wagons

126. { Shri Tulshidas Jadhav:
Shri V. T. Patil:
Shri G. K. Jedhe:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a persistent demand by the Orange Growers Associations for providing cold-storage wagons for the transport of oranges from centres such as Nagpur, Katol and others; and

(b) if so, what arrangements have been made by the Railways to provide these facilities?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

Damboroo Project in Tripura

127. { Shri Biren Dutta:
Shri Sarjoo Pandey:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Tripura Administration demanded an allocation of Rs. 40 lakhs for starting the works on Damboroo Project at Amarapur in Tripura;

(b) if so whether the sum has been given for the said project;

(c) if the reply to part (a) is in the negative, the reasons for delay in allocating the sum; and

(d) the progress made in this Project so far?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (d):—A provision of Rs. 40 lakhs was originally made in the Third Plan for this project. This was subsequently reduced to Rs. 34.81 lakhs. The Scheme has been investigated by the Central Water & Power Commission, and